

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.173 of 2013**

**Dated : 6<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

**ORDER**

Admit. Issue notice to the Respondents returnable on 06.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.09.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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